

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 4747**

**TO BE ANSWERED ON 30<sup>TH</sup> MARCH, 2017**

**Jharkhand Coal Mine Collapse**

**4747. SHRI DHARAM VIRA:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has taken note of the recent Jharkhand coal mine collapse;
- (b) if so, the details thereof along with the compensation provided to the families of the eighteen dead miners;
- (c) the details of the rescue operations being carried out to save the trapped miners; and
- (d) the detailed status of the safety audit that will be conducted for the 418 mines in the country along with the time by which the said audit is likely to be completed.

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a)&(b): A mine accident has occurred recently at Rajmahal Opencast Project (OCP) of Eastern Coalfields Limited (ECL) at Godda District of Jharkhand on 29<sup>th</sup> December, 2016 at about 7.30PM due to collapse of old overburden (OB) dump. While operation of removal of loose overburden (OB) material was going on in the northern side of the mine by means of excavators and tippers, a large area measuring 600m x 110m slid down by 30m due to which 12 tippers and 5 excavator along with the operators got buried under the sliding OB material resulting into fatalities of 23 persons. Out of which till now, 18 bodies could be recovered.

Details of compensation provided to the legal heirs / nominees of deceased contractor workers employees as per the Employee Compensation Act – 2010 are as under:

| SN | Name of deceased        | Compensation   |
|----|-------------------------|----------------|
| 1  | Late Hari Kishore Yadav | Rs. 8,61,120/- |
| 2  | Late Javed Akhtar       | Rs. 8,96,000/- |
| 3  | Late Rajendra Yadav     | Rs. 8,47,160/- |
| 4  | Late Sanjay Kr. Sahi    | Rs. 7,78,560/- |
| 5  | Late Md. Nurul          | Rs. 8,61,120/- |
| 6  | Late Jai Prakash Rai    | Rs. 7,58,240/- |
| 7  | Late Ajit Patel         | Rs. 8,54,280/- |
| 8  | Late Sakil Khan         | Rs. 8,61,120/- |

| SN | Name of deceased        | Compensation   |
|----|-------------------------|----------------|
| 9  | LateVikash Patel        | Rs. 8,39,680/- |
| 10 | LateSunil Bhengra       | Rs. 8,39,680/- |
| 11 | LateAjay Kumar Kushwaha | Rs. 8,96,000/- |
| 12 | LateMd. Julfkar         | Rs. 8,67,640/- |
| 13 | LateMd. Jamir           | Rs. 8,47,160/- |
| 14 | LateRaj Kamal Goswami   | Rs. 8,67,640/- |
| 15 | LateSanjit Viswakarma   | Rs. 8,67,640/- |
| 16 | LateLaddu Yadav         | Rs. 8,31,920/- |
| 17 | LateBrijesh Yadav       | Rs. 8,79,800/- |
| 18 | LateNageshwar Paswan    | Rs. 8,39,680/- |

Apart from the above compensation as per the Employee Compensation Act- 2010, following ex-gratia / additional amount were also provided to the legal heirs / nominees of each of the deceased contractor workers:

1. Rs 5 lakhs by ECL.
2. Rs 5 Lakh by the Contractor (M/S MIPL-NKAS (JV)).

(c): All the concerned officials of Mine, Director General of Mines Safety (DGMS), Mine Rescue Station, Sitarampur, Eastern Coalfields Ltd (ECL), Sanctoria, Coal India Ltd (CIL), Kolkata, Ministry of Coal, State / District Administration and the Police were informed. On receiving the information, two Rescue teams from Mines Rescue Station, Sitarampur rushed to Rajmahal OCP with necessary Rescue equipment and reached the site of incidence in the early hours of 30.12.2016. Rescue job under the supervision of senior officials of the Company & the Area and Superintendent (Rescue) was started immediately. Lighting of the area was disrupted and mobile lighting with Diesel generator was arranged and commissioned. National Disaster Response Force (NDRF) teams from Patna were also summoned and they reached Rajmahal at about 16:00 hours on 30.12.2016. As the Rescue & Recovery operation was progressing, 18 (eighteen) bodies were recovered till 05.01.2017. Further recovery operations were to be suspended due to movement in strata. A detailed plan has been drawn to remove the top overburden through benching. This plan has been put up to experts for vetting. After vetting by experts, approval of Director General of Mines Safety (DGMS) has been obtained and preparation of approach road for rehandling of OB has started.

(d): Director General of Mines Safety has instructed the Deputy Director General of the respective zones and the nominated owners of all the coal companies to review the condition of slopes both high walls and dumps in open cast mines under the jurisdiction and get the associated risk assessed on top priority basis.

Multi-disciplinary Inter Company teams have been formed for carrying out thorough safety audit of all mines of CIL. Till 24.03.2017, safety audit have been completed in 345 mines and the balance will be covered by 15.04.2017.

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